

## Allahabad Bench

C P No.(IB) 133/ALD/2017,  
CA No. 87/2019, CA No. 251/2019,  
CA No. 304/2019, CA No. 321/2019,  
CA No. 351/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 27.01.2020

NAME OF THE COMPANY: Asset Reconstruction Company (India) Limited Vs. Shamken  
Multifab Limited

SECTION OF I & B CODE: 33 & 60(5) IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	MR. ARUN SAXENA	Adv.	Ex-Management	Nalini
2.	MS. NALINI	Adv.		
3.	MR. ANUS KUMAR	Adv.		
4.	Dewan Singh Zain Abbas	Adv	RP	

CP NO. (IB) 133/ALD/2017, CA No. 87/2019, CA No. 251/2019,  
CA No. 304/2019, CA No. 321/2019, CA NO. 351/2019

In view of the order passed in CP NO.(IB) 131/ALD/2017, put up 02.03.2020.

Dated: 27.01.2020

— sd —

(Justice Rajesh Dayal Khare)  
MEMBER (J)